

ADDENDUM TO FORM G DATED 22.09.2026

**INVITATION FOR EXPRESSION OF INTEREST FOR
SHIVANGI AGRO INDIA PRIVATE LIMITED (Extended by CoC)**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SHIVANGI AGRO INDIA PRIVATE LIMITED PAN: AANCS9141E CIN: U15122UP2010PTC039717
2.	Address of the registered office	Naveen Mandi Asthal Salarpur, Bahraich, Uttar Pradesh, India, 271801
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Bahraich, Uttar Pradesh
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is Non-Operational
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	It can be obtained from the Resolution Professional through an e-mail request to be sent on cirp.shivangi@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	It can be obtained from the Resolution Professional through an e-mail request to be sent on cirp.shivangi@gmail.com
10.	Last date for receipt of expression of interest	07-10-2026 (Original) 25-10-2026 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	17-10-2026 (Original) 04-11/2026 (Extended)
12.	Last date for submission of objections to provisional list	22-10-2026 (Original) 08-11-2026 (Extended)
13.	Date of issue of final list of prospective resolution applicants	01-11-2026 (Original) 19-11-2026 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-11-2026 (Original) 24-11-2026 (Extended)
15.	Last date for submission of resolution plans	06-12-2026 (Original) 24-12-2026 (Extended)
16.	Process email id to submit Expression of Interest	Cirp.shivangi@gmail.com

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